

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 880
ANSWERED ON 17TH SEPTEMBER, 2020**

CENTRAL ACCIDENT DATABASE MANAGEMENT SYSTEM

**880. SHRI SELVAM G.:
SHRI C.N. ANNADURAI:
SHRI DHANUSH M. KUMAR:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government is implementing a central accident database management system and if so, the details along with the aims and objectives thereof;**
- (b) the total estimated cost of the project and the name of agency responsible for developing this database;**
- (c) Whether the World Bank has also agreed to provide assistance in developing this system and if so, the details thereof;**
- (d) whether this system will be piloted in the States having highest road crashes fatalities and if so, the details of the States identified for the purpose; and**
- (e) whether the Government is aware of World Road Statistics that India recorded the highest number of deaths due to road accidents amongst 199 countries in the year 2018 and if so, the reaction of the Government thereto along with the steps taken to prevent road accidents in the country?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) The Ministry of Road Transport & Highways has launched “Integrated Road Accident Database (IRAD) System”. The primary purpose of IRAD is to enhance road safety, and thus endeavors to generate various types of insights through the Analytics Dashboard, Trend Analysis etc. and therefore, decision making by Apex Authorities.

(b) & (c) World Bank is providing financial assistance under National Highways inter connectivity improvement project (NHIIP) funded by World Bank. The total cost of Integrated Road Accidents Database (IRAD) is Rs.257.63 crores (inclusive GST @ 18%) for which the World Bank share is 80% of the cost of this system.

(d) The six states identified for piloting the project are Maharashtra, Karnataka, Madhya Pradesh, Rajasthan, Uttar Pradesh and Tamil Nadu.

(e) World Health Organisation (WHO) estimated road traffic fatalities as 2,99,091 in India during 2016. However, the estimates of WHO do not indicate the actual number of fatalities due to road accidents as their

estimates are based on statistical projection and several other factors. Some of the factors are total population of the country, total number of vehicles per 1000 person, total roads (km) per 1000 hectares, maximum national speed limit on rural and urban roads (km/hour), health system access available, alcohol apparent consumption, working population, percentage of total vehicles that are motorbikes, control of corruption index, existence of national policies that encourage walking and /or cycling, etc.

The Ministry has taken various initiatives to promote road safety which include:

The Motor Vehicle (Amendment) Act, 2019 passed by Parliament focuses on road safety and includes, inter-alia, hike in penalties for traffic violations, electronic monitoring of the same, enhanced penalties for juvenile driving, computerization/automation of vehicle fitness and driving, tests, recall of defective vehicles, streamlining the third party insurance and payment of increased compensation for hit and run cases etc. The Amendment has strengthened the Law to improve the road Safety scenario and reduce loss of lives.

The Ministry issues regulations to improve vehicle safety standards, undertakes site specific interventions to address black spots, and also mobilises various activities to promote road safety such as road safety advocacy and awareness programmes. Ministry has

**notified fitment of Speed Limiting devices on all transport vehicles,
issue of Guidelines for protection of Good Samaritans. Besides,**

- (i) Scheme for setting up of model Driving Training Institutes in States/UTs with central assistance.**
- (ii) Scheme for setting up one model Inspection & Certification Centre in each State/UT with Central assistance for testing the fitness of vehicles through an automated system.**
- (iii) Observance of National Road Safety Week every year for spreading awareness and strengthening road safety.**
- (iv) Road safety has been made an integral part of road design at planning stage.**
- (v) The threshold for four laning of national highway has been reduced from 15,000 Passenger Car Units (PCUs) to 10,000 PCUs.**
- (vi) Ministry has delegated powers to Regional Officers of MORTH for technical approval to the detailed estimates for rectification of identified Road Accident black spots for expediting the rectification process to ensure safety of road users.**
- (vii) Guidelines for pedestrian facilities on National Highways for persons with disabilities have also been issued to all States / UTs.**
- (viii) Removal of Liquor Shops as per directions of Hon'ble Supreme Court vide circular of F. No. RW/NH-33044/309/2016/S&R dated 06-04-2017 and 01-06-2017.**
